

High Court of Jammu and Kashmir
(Office of the Registrar General at Jammu)

O R D E R

No:- 1671

Dated: 14/03/2018

Subject:- "Constitution of Accreditation Committee in terms of " The High Court of Jammu and Kashmir Norms for Accreditation as Legal Correspondents and Guidelines for reporting."

In terms of Clause 2(a) of the "The High Court of Jammu and Kashmir Norms for Accreditation as Legal Correspondents and Guidelines for Reporting" notified vide Notification No.1504 datd 28.02.2018, Hon'ble the Chief Justice has been pleased to constitute the committee comprising Hon'ble Mr. Justice Ali Mohammad Magrey and Hon'ble Mr. Justice Dhiraj Singh Thakur.

By order

(Sanjay Dhar)

Registrar General

No:- 62897-913/RS Dated: 14/03/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&k, Jammu for information.
4. Registrar Judicial, High Court of J&K Jammu/Srinagar for information and necessary action.
5. CPC e-Courts, High Court of J&K for uploading on the High Court Website

Registrar General